

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA no. 378 of 2013**

Dated : 17th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with
Mr. Rutwik Panda for R.1

ORDER

We have heard the learned counsel for the Appellant for some time.
He is directed to file the written notes after serving copy on the other
side.

Post the matter for further hearing on **13.03.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**